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States/Ut	Total
Punjab	12.30
Rajasthan	199.34
Sikkim	
Tamil Nadu	44.01
Tripura	9.73
Tripura	80.61
Uttar Pradesh	25.36
UTs	36.04
Total	1295.74

N. B. The above estimate is not based on a country-wide survey of all wastelands in the country.

## Green Area Ridge of Delhi

196. SHRI S. S. AHLUWALIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that green area ridge in the capital has been encroached by CRPF without the official permission of the concerned authorities;

(b) whether it is also a fact that the CRPF are increasing its area by destroying green plants from the sites occupied by them;

(c) if so, what are the details thereof; and

(d) what action Government have taken in the matter to protect the ridge from being encroached by Government gencies ?

THE MINISTER OF STATE OF THE( MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) Yes, Sir.

(c) The Central Reserve Police Force has established tents and certain semi-pucca structures in Central and South Central Ridge in the Capital.

(d) The concerned authorities, Delhi Development Authority and the Central Public Works Department have taken-up the matter with Ministry of Home Affairs and the Director General, Central Reseme Police Force, Government of India.

## Forest Plan for Tribal Areas in the country

197. SHRI S. S. AHLUWALIA: Wil The Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have formulated any forest plan for tribal areas in the country;

(b) if so, what are the details thereof;

(c) whether Government have consulted the Bihar Government in this regard; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d) All the State Go-Governmedts have been advised to involve local people in afforestation of degraded forests and protection of Forests on usufruct sharing. Detailed/ guidelines have been issued by the Central Government to this effect. In addition, the Union Government proposes to launch in the VIIIth Five Year Plan a pilot scheme with 100% assistance to State Governments to take up projects in association with tribals and rural poor for regeneration of degraded forests on usufruct scaring basis.

## National Pollution Control Policy

198. SHRI SHIV PRATAP MISHRA: will the Minister of EN-VIRONMENT AND FORESTS be pleased to state: